

MR. CHAIRMAN: Shri Pankaj Chaudhary to move that the Bill be returned.
...(Interruptions)...

श्री पंकज चौधरी : महोदय, मैं प्रस्ताव करता हूँ :

कि विधेयक को लौटाया जाए।

The question was put and the motion was adopted.

...(Interruptions)...

MR. CHAIRMAN: Hon. Members, it is our responsibility to have the House in order.
...(Interruptions)... You are yourself not on your seat. ...(Interruptions)... You are contributing to disorder of the House. ...(Interruptions)... Even very senior Members are doing it. ...(Interruptions)... I can tell you one thing...(Interruptions)... I can tell you one thing, we are setting a very dangerous example. ...(Interruptions)... Hon. Members, I request all of you to go to your seats, be in order. I will be forced to take stringent action. ...(Interruptions)... Please. ...(Interruptions)... Please maintain order. ...(Interruptions)... The House is adjourned to meet at 4.00 p.m.

The House then adjourned at twenty-five minutes past three of the clock.

The House reassembled at four of the clock,

MR. CHAIRMAN *in the Chair.*

MESSAGES FROM LOK SABHA

The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2023.

श्री दीपेन्द्र सिंह हुड्डा (हरियाणा): राम-राम, जी।

श्री सभापति: राम-राम के ऊपर एक बात है। बस में एक यंग आदमी जा रहा था। उसके साइड में गाँव का एक बुजुर्ग बैठा था। वह यंग आदमी सिगरेट पीते हुए सारे का सारा धुआँ तारु के ऊपर फेंक रहा था। तारु परेशान था, पर उसने कुछ नहीं किया। आखिर में उस युवक ने सिगरेट ऐसे पी कि एक चिंगारी तारु की धोती के ऊपर पड़ गई। तब उस यूथ को लगा कि मैंने सीमा पार कर दी

है। उसने कहा कि तारु, तेरा गाँव कौन सा है, तो वह बोला कि क्या पूरे गाँव को आग लगाएगा! तो जो कर दिया सो कर दिया, आगे क्या करना है? ...(व्यवधान)... दिल इतना दुखी है...(व्यवधान)... नहीं, और क्या करोगे? ...(व्यवधान)... Message from Lok Sabha, Secretary-General.

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha, at its sitting held on 19th December, 2023, passed the National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2023.

I lay a copy of the said Bill on the Table.

श्रीमती जया बच्चन (उत्तर प्रदेश) : सर, आप सदन में जवाब ...(व्यवधान)... मैं सर, सर कर रही हूँ। ...(व्यवधान)...

श्री सभापति : जया जी, एक मिनट। ...(व्यवधान)... आप मेरी सुनिए। ...(व्यवधान)...

श्रीमती जया बच्चन : सर, आप ही की तो सुन रहे हैं। ...(व्यवधान)...

श्री सभापति : मैं तो मेरी पीड़ा व्यक्त भी नहीं कर सकता हूँ। ...(व्यवधान)... आज का दिन मेरे लिए बहुत ही चिंता का विषय है। ...(व्यवधान)... हाउस में भी और हाउस के बाहर भी... ...(व्यवधान)...

श्रीमती जया बच्चन : सर, हमारी भी पीड़ा है। ...(व्यवधान)...

MR. CHAIRMAN: The House needs to be in order. ...(Interruptions)... The House is adjourned to meet at 5.00 p.m.

The House then adjourned at three minutes past four of the clock.

The House reassembled at five of the clock,

MR. CHAIRMAN *in the Chair.*

The Central Goods and Services Tax (Second Amendment) Bill, 2023

&

The Provisional Collection of Taxes Bill, 2023.

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok